# Central Administrative Tribunal, Lucknow Bench, Lucknow

# Contempt Petition No.42/2009

In

# Original Application No.365/2008

This the 9th day of July, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J) Hon'ble Dr. A.K. Mishra, Member-A

Kauldhari aged about 49 years S/o Sri Dashu R/o Village-Taper purwa Post-Pratap pur, Tahsil-Lakhimpur, Distt.-Kheri. .....Applicant

By Advocate: Sri Rajendra Kumar.

### **Versus**

1. Dr. V.K. Patil, Director opf Central Cattle Breading Farm Andesh Nagar Distt.- Kheri U.P. .....Respondent.

By Advocate: Sri S.P. Singh.

## By Ms. Sadhna Srivastava, Member-J

Shri S.P. Singh, learned counsel for respondent states that the order dt. 05.06.2009 passed in O.A.No.365/2008 has been complied with. This statement has not been objected by the learned counsel for the applicant. The CCP is dismissed.

(Dr. A.K. Mishra)

Member-A

Member-J

Amit/-

Catolog order duted g-7-land Pohisand-1009